NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.149/ BB/2017	-	For complianc e of addl. informatio n raised by registry	252(3)	Sriram Agro Agencies Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1 -	ANANDTEERTH HIPPARAGI, PCS 8147588559	Petitioner	- Stuth

ORDER

PCS for Petitioner Company is present. Await report from ROC. List it on 05.01.2018.

Member (T)

Member (J)